

**PROCEEDINGS OF THE HIGH COURT OF ANDHRA PRADESH
AT AMARAVATI**

Sub: COMPUTER SECTION - High Court of Andhra Pradesh at Amaravati- email along with letter received from the Member (Human Resources), eCommittee, Supreme Court of India, New Delhi - Awareness Webinar Programme for Advocates in Regional language at District level has to be conducted by the Master Trainers on the topics "eFiling and eCourts Services", scheduled to be held on 25.07.2020 - Nomination of the Master Trainers - Reg.

Ref: email letter No.ECT-007-2020, dated 09.07.2020 received from the Member (Human Resources), eCommittee, Supreme Court of India, New Delhi.

ORDER : ROC.N0.51/2020-CPS,

DATED: 23-07-2020

The Hon'ble the Chief Justice has been pleased to nominate the following Master Trainers as Trainers at District level for conducting the Awareness Webinar Programme for Advocates in regional Language on the Topics "eFiling and eCourts Services", scheduled to be held on Saturday the 25th day of July, 2020 at 3.00 pm to 4.00 pm. The details are shown in a tabular form as under:

Sl.No.	Name of the Officer Sri/Smt.	Designation, working station and District	Nominated to the district for conducting the training Programme
1	G.Bhupal Reddy	IV Addl. District and Sessions Judge-cum-II Addl.Metropolitan Sessions Judge, Visakhapatnam.	Visakhapatnam
2	D.Yedukondalu	VIII Addl.District and Sessions Judge, Vijayawada, Krishna District.	Krishna
3	A. Satyanand	Judge, Family Court - cum - IV Addl. District and Sessions Judge, Tirupati, Chittoor.	Chittoor
4	Meejuri.Suneel Kumar	Chief Metropolitan Magistrate, Vijayawada, Krishna District.	Guntur
5	P.Govardhan	Principal Senior Civil Judge, Anakapalle, Visakhapatnam.	Srikakulam & Vizianagaram
6	S.Nageswara Rao	Senior Civil Judge, Sattenapalli, Guntur	West Godavari
7	V.Srinivasa Sivaram	Spl.Judge for trial of Cases under SCs & STs (POA) Act-cum-IV Addl. District and Sessions Judge, Kadapa.	Kurnool Kadapa
8	S.Kamalakar Reddy	I Addl.Chief Metropolitan Magistrate, Vijayawada, Krishna District.	Ananthapur
9	Y.Bindu Madavi	IV Addl.Chief Metropolitan Magistrate-cum-Addl.Mahila Court, Vijayawada, Krishna district.	Prakasam
10.	T.Vasudevan	Prl.Junior Civil Judge, Cjilakaluript, Guntur District.	East Godavari
11	K.P.Sai Ram	VI Addl.Junior Civil Judge-cum-XIV Addl.Metroplitan Magistrate, Vijayawada, Krishna District.	Nellore

The Nominated Master Trainers are requested to consult the respective Principal District Judges, and President, District Bar Associations for collecting/selecting minimum ten (10) or maximum (15) names of Advocates of their respective districts for participating in the Video Conference conducted through BlueJeans application, which will be streamed for the remaining advocates of the District.

The streaming link information will be communicated separately to the respective Master Trainers which shall be communicated to the advocates of their respective district.

The nominated Master Trainers are requested to choose one advocate among the advocates participating in the Video Conference of their respective district as Coordinator, who shall collect questions/queries from the advocates watching the programme through weblink, and intimate the questions to the respective master Trainer for clarification/answers during the Video conference.

The nominated Master trainers are requested to submit the training completion report in the prescribed format through email (with copy to CPC) to the eCommittee on or before 27.07.2020 and the meeting schedule is also enclosed herewith for ready reference.



REGISTRAR GENERAL

Copy to:

1. The Individual Officer
2. All the principal district Judges
3. The Registrar (IT-cum-CPC), High Court of A.P.
4. The President, High Court Bar Association.

COMMITTEE, SUPREME COURT OF INDIA
CHANGE MANAGEMENT-TOT PROGRAMME FOR THE MASTER TRAINERS (JUDICIAL OFFICERS)
ECT-005-MT-27.6.2020
TRAINING COMPLETION REPORT

- 1 Date of the Training:
- 2 Duration:
- 3 Mode of Training
- 4 Name of the VC application used:
- 5 No. of Participants:
- 6 Name of the Trainer:
- 7 Feedback form : (Enclosure A)
- 8 Summary of feedbacks : (Enclosure B)
- 9 Suggestions if any regarding the Training:(3 bullet points)
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- 10 Enclosures:
 - (A) Feedback form.
 - (B) Feedbacks of the Trainees.
 - (C) One screenshot Photo.

submitted by

Name:

Designation

Date



ECOMMITTEE, SUPREME COURT OF INDIA AWARNNESS WEBINAR FOR ADVOCATES AT DISTRICT LEVEL ON EFILING & ECOURTS SERVICES Dated 25-07-2020 (SCHEDULE)(1 hour)		
S.No	Duration	Topic
1	5 minutes	<ul style="list-style-type: none"> ➤ Overview of eCourts project ➤ Role of Advocate as Game changer
2	10 min	<ul style="list-style-type: none"> ➤ eCourts services for Advocates ➤ e Courts Website www.ecourts.gov.in <ul style="list-style-type: none"> ➤ District Court Website. ➤ How to get e Courts services 24 x 7 <ul style="list-style-type: none"> ➤ Cause list/Case Status/Orders/Judgment ➤ Benefits of registration of Advocates in Court CIS <ul style="list-style-type: none"> ➤ Automatic receipt of SMS and e Mail on Court listing, Next Hearing dates, Orders and Judgments. ➤ Other Services <ul style="list-style-type: none"> ➤ Virtual Courts/N step ➤ Kiosks/Eseva Kendra
3	10 minutes	<ul style="list-style-type: none"> ➤ Mobile App for Advocates. <ul style="list-style-type: none"> ◆ eCourts services mobile application. ➤ Case Management for Advocate: <ul style="list-style-type: none"> ◆ CNR /Case Status/Cause list Search ◆ My Cases/Export and Import ◆ QR scan option and its utility
4	20 minutes	<ul style="list-style-type: none"> ➤ eFiling - the digital on line filing process <ul style="list-style-type: none"> ◆ Registration of Advocate in e Filing website. ◆ e File a new case. ➤ e payments <ul style="list-style-type: none"> ◆ e Payment of court fee, Fine and civil deposits. ➤ Registration of Advocate -Help Desk Details ➤ Help Manuals& Videos
5	15 minutes	<ul style="list-style-type: none"> ➤ Interaction session

